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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2420/2002

New Delhi this the 4th day of October, 2002

Hon'ble Mr. Kuldip Singh, Member (J)

1. Shri Hari Ram aged 26½ years  
S/o Shri Sarju  
R/o P 6 Kirbee Place (Servant quarters)  
Delhi Cantt.
2. Shri Raj Kishore, aged about 34 years,  
S/o Shri Laxmi Shanker  
R/o RZ 26P/182 A/7  
Indra Park, Palam Colony,  
New Delhi.
3. Shri Ramesh aged about 28 years,  
S/o Shri Laxman  
R/o Tulsi Ram Bagechi,  
House No. WZ 1475, Nangal,  
New Delhi - 110 046
4. Shri Ram Nath aged about 33½ years,  
S/o Shri Ram Avtar  
R/o Kothi No. 10,  
Kotwali Road,  
Delhi Cantt.
5. Shri Kanyalal aged about 29 years  
S/o Shri Sukh Ram  
R/o House No. 479,  
Jarhala Gaon,  
Delhi Cantt- 10
6. Shri Shanker aged about 33 years  
S/o Shri Bhagwati  
R/o RZ 140 C Kailashpur,  
Gali No. 2,  
New Delhi - 110 045
7. Shri Uday Raj aged about 27½ years,  
S/o Shri Jagdish Prasad  
R/o 139E Mahavir Enclave,  
Gali No. 69, Phase III,  
New Delhi - 110 059
8. Shri Babu Lal aged about 34 years  
S/o Shri Kalu Das  
R/o RZ 24, Brahmpuri  
Parbha Road, Via Nangal  
New Delhi - 110 046

... Applicants

By Advocate: Shri Surinder Singh.

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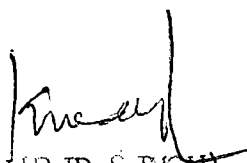
- VERSUS -

1. Union of India, through:  
The Defence Secretary,  
Ministry of Defence,  
D.H.Q.P.O.  
New Delhi - 110 011
2. Director General of Supply & Transport,  
Army Headquarters,  
DHQ P.O.  
New Delhi - 110 011
3. Commanding Officer,  
226 Coy,  
A.S.C. Supply Type G  
Delhi Cantt

... Respondents

ORDER (ORAL)

As the applicants have not filed any representation,  
the OA is disposed of with a direction to the respondents  
that the OA be treated as a representation and the same be decided  
within a period of 2 months from today.

  
(KULDEEP SINGH)  
MEMBER (J)

Rakesh